

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.09.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	Rishi Sood
2.	Comp. App. (AT) (Ins) No. 824 of 2022	Naxpar Pharma Pvt. Ltd. Vs. Sanjai Kumar Gupta	CS Anju Sharma	Rishav Banerjee Rajarshi Banerjee
3.	Comp. App. (AT) (Ins) No. 1067 of 2022	Netfinity Solutions Vs. Karvy DigiKonnnect Ltd.	Ravi Raghunath	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 1184 of 2022 & I.A. No. 3573 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Raghav Kakar	
5.	Comp. App. (AT) (Ins) No. 1186 of 2022 & I.A. No. 3578 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Raghav Kakar	
6.	Comp. App. (AT) (Ins) No. 1188 of 2022	Sameer Bansal Vs. Canara Bank & Anr.	Pranav Khanna	
7.	Comp. App. (AT) (Ins) No. 1189 of 2022	Mukesh Kumar Vs. Mannil Sudhir Nair & Ors.	Muskan Gupta	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1161 of 2022	Rakesh Kumar (Suspended Director of Suchi Paper Mills Ltd.) Vs. Flourish Paper & Chemicals Ltd. & Anr.	Aditi Sharma	
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By order of Hon'ble Chairperson
-sd/-
Registrar